

12.36 hrs.

PAPERS LAID ON THE TABLE

HIGH DENOMINATION BANK NOTES
(DEMONETISATION) ORDINANCE, 1978

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the High Denomination Bank Notes (Demonetisation) Ordinance, 1978 (No. 1 of 1978) (Hindi and English versions) promulgated by the President on the 16th January, 1978 under article 123(2)(a) of the Constitution. [Placed in Library. See No. LT-1512/78].

SHRI C. K. CHANDRAPPAN (Can-
nalore): I have given a notice.

MR. SPEAKER: This is merely the laying on the Table. You will get an opportunity to discuss this.

SHRI C. K. CHANDRAPPAN: Even at this stage when he is laying this paper on the Table, I would like to draw your attention to some of the important things.

When the Ordinance was promulgated we conveyed certain remarks about it at that stage. The point is very serious. When this Ordinance was promulgated they did not include Rs. 100 notes. That is one of the very serious....

MR. SPEAKER: When the Bill comes you can discuss it.

SHRI C. K. CHANDRAPPAN: It was leaked out.

The decision of the Government according to the Press was leaked out.

MR. SPEAKER: You can discuss it when the Bill comes.

SHRI C. K. CHANDRAPPAN: We are going to discuss the Bill which has been leaked out and some people benefited out of it. That is the point.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mrs. Gandhi came to know and got Rs. 1,000 notes encashed.

SHRI C. K. CHANDRAPPAN: Some people say R.S.S. benefited by it.

PROCLAMATION IN RELATION TO THE
STATE OF KARNATAKA DATED 31-12-77,
AND THE PRESIDENTIAL ORDER AND THE
KARNATAKA GOVERNOR'S REPORT IN
RESPECT THEREOF

SHRI RAVINDRA VARMA: I beg to lay on the Table:—

(1) (i) A copy of the Proclamation (Hindi and English versions) dated the 31st December, 1977 issued by the President under article 356 of the Constitution in relation to the State of Karnataka published in Notification No. G.S.R. 798 (E) in Gazette of India dated the 31st December, 1977 under article 356(E) of the Constitution.

(ii) A copy of the Order (Hindi and English versions) dated the 31st December, 1977 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 799(E) in Gazette of India dated the 31st December, 1977.

(2) A copy of Report dated the 31st December, 1977 of the Governor of Karnataka to the President (Hindi and English versions).

[Placed in Library. See No. LT-1513/78].

NOTIFICATION UNDER CUSTOMS ACT, 1962
AND CENTRAL EXCISE RULES, 1944

SHRI RAVINDRA VARMA: I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English